

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.278/9/HDB/2020 |
| NAME OF THE COMPANY | TA Hydraulics Pvt Ltd |
| NAME OF THE PETITIONER(S) | Sandvik Mining & ConstructionsTools AB |
| NAME OF THE RESPONDENT(S) | TA Hydraulics Pvt Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |

ORDER

Learned counsel for Operational creditor appeared via video conference.

Learned counsel for corporate debtor appeared via video conference.

Pleadings are completed.

Matter stands adjourned for physical hearing on 13.08 2021.

-Sel-

MEMBER (T)

-Sel-

MEMBER(J)

Pavani